OA 249/2006 Dated: 1.9.2009

Shri J.K.Karn, learned counsel for the applicant Shri D. Singh, ld. ASC for the respondents.

ORDER [ORAL]

Shri J.K.Karn, learned counsel for the applicant submits that the applicant is no more interested to pursue this case. Accordingly, he submits that the O.A. may be disposed of.

2. Accordingly, this O.A. is dismissed.

[Amit Kushari |M[A]

mns

[Anwar Ahmad]M[J]

OA 249/2006 Dated: 1.9.2009

Shri J.K.Karn, learned counsel for the applicant Shri D. Singh, ld. ASC for the respondents.

ORDER [ORAL]

Shri J.K.Karn, learned counsel for the applicant submits that the applicant is no more interested to pursue this case. Accordingly, he submits that the O.A. may be disposed of.

2. In view of the submissions made, this O.A. is dismissed, as

infructuous.

[Amit Kushari]M[A]

[Anwar Ahmad]M[J]

mps.